OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The Voluntary Retirement of Ms. Hemant Kumari (E.C.-13428/69617127) W/o Sh. Kamal Kishore, Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties w.e.f. 04.10.2025 (A/N).

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Delhi

No. 1430/	74336
	Admn. II/PF/Ret./2025

Delhi, Dated the

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Shahdara District, KKD, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Shahdara District, KKD, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Shahdara District, KKD, Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:-Central & Shahdara District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Shahdara District, KKD, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
 - 10 Hindi Section, Tis Hazari Courts, Delhi.
 - 11 Promotion Cell, Tis Hazari Courts, Delhi.
 - 12 Layers Seat, Tis Hazari Courts, Delhi.
 - 13 Pension Cell, Shahdara District, KKD, Delhi.
 - 14 Dealing Official:- General Branch, Central District, THC, Delhi.
 - 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
 - 16 Ms. Hemant Kumari (E.C.-13428/69617127) W/o Sh. Kamal Kishore, Judicial Assistant in Copying Agency, Shahdara District, KKD, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrending of Govt. Accommodation, if occupied.

(Dr. Suman Mahajan) A.O. (Judl.) Admn.II (C)